

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 49/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: K J Pioneer Pharma Pvt Ltd.

Vs

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013

ORDER

CP No.49/252(3)/NCLT/MB/MAH/2018

On the withdrawal request made by the Petitioner to file fresh petition under appropriate provision of law, this Company Petition is hereby dismissed as withdrawn giving liberty to file a fresh in accordance with law.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)